

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MTC ECOM PRIVATE LIMITED Date of Commencement of Liquidation: 26-07-2022; List of Stakeholders as on Date: 09-01-2023; Name of IP: BALAJI SHRIRANG SAGAR; Process Number: 1; Last 5 digit of registration number: 12441

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	6	5434427	6	5434427				NA
2	Liquidation costs incurred till date	2	220979	2	220979				NA
3	Secured financial creditors	0	0	0	0				NA
4	Unsecured financial creditors	2	20314804	2	20314804				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	63	24161038	37	10141333		2883796	11135909	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	1	1295582	1	1295582				<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	18	11824905	16	9943183		132735	2014457	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	11	60284950	10	22060636			38224314	<a href="#">Annexure 9</a>
Total		103	123536685	74	69410944	0	3016531	51374680	